

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LIVA INVESTMENT LIMITED

1.	Name Of Corporate Person	Liva Investment Limited
2.	Date Of Incorporation Of Corporate Person	24/12/2018
3.	Authority Under Which Corporate	RoC-Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U65999GJ2018PLC105763
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Zydus Corporate Park, Scheme No. 63, Survey No. 536 Khoraj (Gandhinagar), Nr. Vaishnodevi Circle, Ahmedabad, Gujarat, India, 382481
6.	Liquidation Commencement Date of Corporate Person	6 th January, 2025
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Trupalkumar Patel C/505, The First, B/H ITC Narmada, Nr. Keshavbaug Party Plot, Vastrapur, Ahmedabad - 380015 Email: trupal.ip@gmail.com Registration number: IBBI/IPA-001/IP-P01186/2018-2019/11907
8.	Last Date for Submission Of Claims	4 th February, 2025

Notice is hereby given that Liva Investment Limited has commenced voluntary liquidation on 6th January, 2025.

The stakeholders of Liva Investment Limited are hereby called upon to submit a proof of their claims, on or before 4th February, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Trupalkumar Patel
Liquidator
IBBI/IPA-001/IP-P01186/2018-19/11907
AFA valid till: 31st December, 2025

Date: 08/01/2025

Place: Ahmedabad

